

**COURT NO. 19**  
**THE HONOURABLE SRI JUSTICE NINALA JAYASURYA**

**To be Heard on Tuesday The 16th day of December 2025(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)**

**(DAILY LIST)**

| <b>SNO</b>                   | <b>CASE</b>                                                                                                                                                                      | <b>PARTY</b>                                                         | <b>PETITIONER ADV.</b> | <b>RESPONDENT ADV.</b>                                                                                                                                                                               | <b>DISTRICT</b> |
|------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------|------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------|
| <b><u>FOR DISMISSAL</u></b>  |                                                                                                                                                                                  |                                                                      |                        |                                                                                                                                                                                                      |                 |
| 1                            | WP/4400/2018<br>IA 1/2018<br>Direction Petition                                                                                                                                  | M. MUNIRAJU<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                  | A P REDDY              | GP FOR ASSIGNMENT<br>(AP)<br>MAHADEVA<br>KANTHRIGALA                                                                                                                                                 | CHITTOOR        |
| <b><u>FOR COMPLIANCE</u></b> |                                                                                                                                                                                  |                                                                      |                        |                                                                                                                                                                                                      |                 |
| 2                            | CC/1356/2021<br>(WP/663/2019)<br>IA 1/2022<br>Dispense with Petition<br>IA 2/2022<br>Dispense with Petition<br>IA 2/2025<br>Miscellaneous Petition<br>WP/659/2019<br>WP/663/2019 | SMT C KESHAMMA<br>Vs<br>P KOTESWARA RAO                              | D KRISHNA MURTHY       | GP FOR LAND<br>ACQUISITION<br>C VAMSI KRISHNA<br>RAMA CHANDRA RAO<br>GURRAM                                                                                                                          | KURNOOL         |
| 3                            | WP/659/2019<br>IA 1/2019<br>Direction Petition                                                                                                                                   | B PARVATHAMMA<br>Vs<br>THE STATE OF AP                               | D KRISHNA MURTHY       | GP FOR LAND<br>ACQUISITION (AP)                                                                                                                                                                      | KURNOOL         |
| 4                            | WP/663/2019<br>IA 1/2019<br>Direction Petition<br>IA 1/2021<br>Implead Petition<br>IA 1/2022<br>Vacate Stay Petition<br>IA 2/2022<br>Vacate Stay Petition                        | CHAKALI KESHAMMA<br>Vs<br>THE STATE OF AP                            | D KRISHNA MURTHY       | GP FOR ASSIGNMENT<br>(AP)<br>RAMA CHANDRA RAO<br>GURRAM<br>J UGRANARASIMHA (SC<br>FOR APIIC)<br>GP FOR LAND<br>ACQUISITION (AP)                                                                      | KURNOOL         |
| <b><u>FOR ORDERS</u></b>     |                                                                                                                                                                                  |                                                                      |                        |                                                                                                                                                                                                      |                 |
| 5                            | WP/3222/2018<br>IA 1/2018<br>Direction Petition<br>IA 2/2018<br>Vacate Stay Petition                                                                                             | MATHAM LAKSHMI<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH               | K JYOTHI PRASAD        | GP FOR ASSIGNMENT<br>(AP)<br>GP FOR LAND<br>ACQUISITION<br>GP FOR HOME                                                                                                                               | VISAKHAPATNAM   |
| 6                            | WP/3616/2018<br>IA 1/2018<br>Direction Petition                                                                                                                                  | KUNUBILLI KURMA RAO<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH          | TADDI NAGESWARA RAO    | GP FOR PANCHAYAT RAJ<br>RURAL DEV (AP)<br>METTA CHENDRA<br>SEKHAR RAO<br>GP FOR IRRIGATION<br>COMM AREA DEV<br>V V SATISH (SC for<br>APEPDCL)<br>G SAI NARAYANA RAO<br>GP FOR HOME<br>GP FOR REVENUE | SRIKAKULAM      |
| 7                            | WP/4966/2018<br>IA 1/2018<br>Direction Petition                                                                                                                                  | K.KRISHNA REDDY<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH              | T BALAJI               | GP FOR REVENUE (AP)                                                                                                                                                                                  | CHITTOOR        |
| 8                            | WP/5351/2018<br>IA 1/2018<br>Direction Petition                                                                                                                                  | NEDAMPALLI TIRUPATHI<br>RAJU<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH | T V S PRABHAKARA RAO   | GP FOR REVENUE (AP)                                                                                                                                                                                  | VISAKHAPATNAM   |
| 9                            | WP/6637/2018<br>IA 1/2018<br>Direction Petition                                                                                                                                  | GUNDA DHANALAXMI<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH.            | K B RAMANNA DORA       | GP FOR REVENUE (AP)                                                                                                                                                                                  | SRIKAKULAM      |
| 10                           | WP/7188/2018<br>IA 1/2018<br>Direction Petition                                                                                                                                  | KURAKALVA VENKATA<br>MUNI<br>Vs<br>THE STATE OF ANDHRA               | T V JAGGI REDDY        | GP FOR REGISTRATION<br>AND STAMPS (AP)                                                                                                                                                               | CHITTOOR        |

PRADESH

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| 11 | WP/7193/2018<br>IA 1/2018<br>Direction Petition                                                                                                                                                                                                        | RUDRA SASIKALA<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                | T V JAGGI REDDY     | GP FOR REVENUE (AP)                                                                      | CHITTOOR      |
| 12 | WP/7363/2018<br>IA 1/2018<br>Direction Petition                                                                                                                                                                                                        | MUDRA RATNA KUMAR<br>Vs<br>THE TAHSILDAR                                              | Y L PRABHAKAR REDDY | GP FOR REVENUE (AP)<br>P PRABHAKAR RAO                                                   | KRISHNA       |
| 13 | WP/8781/2018<br>IA 1/2018<br>Direction Petition<br>IA 1/2023<br>Leave Petition                                                                                                                                                                         | SMT.KANDUKURI<br>LAKSHMI KUMARI<br>Vs<br>PRL.SECY. REVENUE<br>(LA)DEPT. STATE OF A.P. | TURAGA SAI SURYA    | GP FOR LAND<br>ACQUISITION (AP)                                                          | WEST GODAVARI |
| 14 | WP/10294/2018<br>IA 1/2018<br>Direction Petition<br>WP/7633/2018                                                                                                                                                                                       | SHAHEER PARVEN<br>Vs<br>STATE OF AP                                                   | K HEMALATHA         | GP FOR REVENUE (AP)<br>SOMISETTY GANESH<br>BABU SC For VUDA and<br>MUDA                  | VISAKHAPATNAM |
| 15 | WP/7633/2018<br>IA 1/2018<br>Direction Petition                                                                                                                                                                                                        | REDDY MURALIDHARA<br>RAO<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                      | G RAJESHWAR REDDY   | GP FOR ASSIGNMENT<br>(AP)                                                                | VISAKHAPATNAM |
| 16 | WP/10855/2018<br>IA 1/2018<br>Direction Petition<br>WP/6335/2019<br>WP/12286/2018                                                                                                                                                                      | THOOTA SARADA<br>MALLIKA<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                      | S V MUNI REDDY      | GP FOR REVENUE (AP)                                                                      | VISAKHAPATNAM |
| 17 | WP/12286/2018<br>IA 1/2018<br>Direction Petition                                                                                                                                                                                                       | PULLAGUJJULA PAVAN<br>KUMAR<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                   | S V MUNI REDDY      | GP FOR REGISTRATION<br>AND STAMPS (AP)                                                   | VISAKHAPATNAM |
| 18 | WP/6335/2019<br>IA 1/2019<br>Direction Petition                                                                                                                                                                                                        | PUTCHALA PRANAV<br>KRISHNA<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                    | S V MUNI REDDY      | GP FOR REGISTRATION<br>AND STAMPS (AP)                                                   | VISAKHAPATNAM |
| 19 | WP/16502/2018<br>IA 1/2018<br>Direction Petition                                                                                                                                                                                                       | GARAPATI CHANDANA<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                             | V SAI KUMAR         | GP FOR REGISTRATION<br>AND STAMPS (AP)                                                   | VISAKHAPATNAM |
| 20 | WP/48114/2018<br>IA 1/2018<br>Direction Petition<br>IA 1/2021<br>Vacate Stay Petition<br>IA 1/2025<br>Implead Petition                                                                                                                                 | GURRAM CHINA<br>NARASIAH<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                      | M K RAJ KUMAR       | GP FOR REVENUE (AP)<br>GP FOR ASSIGNMENT<br>(AP)<br>MULLA SOHAIL SHAREEF                 | SPS NELLORE   |
| 21 | WP/126/2019<br>IA 1/2019<br>Direction Petition<br>IA 2/2019<br>Direction Petition<br>IA 1/2025<br>Leave Petition<br>IA 2/2025<br>Vacate Stay Petition<br>IA 3/2025<br>Direction Petition<br>IA 4/2025<br>Leave Petition<br>IA 5/2025<br>Leave Petition | VIZAG FOUNDARIES<br>LIMITED<br>Vs<br>NATIONAL HIGHWAYS<br>AUTHORITY OF INDIA          | S.V.S.S.SIVA RAM    | KUMARI G K V D<br>GP FOR LAND<br>ACQUISITION<br>RAMA CHANDRA RAO<br>GURRAM<br>A JAYANTHI | VISAKHAPATNAM |
| 22 | WP/5682/2019<br>IA 1/2019<br>Direction Petition<br>IA 2/2019<br>Direction Petition                                                                                                                                                                     | BANDI SREEDEVI<br>Vs<br>THE STATE OF AP                                               | K S MURTHY          | GP FOR REVENUE (AP)                                                                      | VIZIANAGARAM  |

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| 23                                | WP/17815/2019<br>IA 1/2019<br>Suspension Petition<br>IA 1/2025<br>Leave Petition                 | CH SRINIVASA RAO<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                    | M RADHAKRISHNA       | GP FOR REGISTRATION<br>AND STAMPS (AP)<br>Y V SITHA RAMA SHARMA                                                                                                                                                                                                                                           | KRISHNA       |
| <b><u>FOR ADMISSION</u></b>       |                                                                                                  |                                                                             |                      |                                                                                                                                                                                                                                                                                                           |               |
| 24                                | CC/957/2021<br>(WP/19897/2020)                                                                   | D. JAYAPRAKASH DORA<br>Vs<br>SRI KANTILAL DANDEY                            | K M KRISHNA REDDY    | PETITIONER NOTICE<br>SERVED                                                                                                                                                                                                                                                                               | VIZIANAGARAM  |
| 25                                | CRP/3214/2025<br>(EA/27/2021)<br>IA 1/2025<br>Stay Petition<br>IA 2/2025<br>Vacate Stay Petition | M. MUNEMMA<br>Vs<br>M. BHSAKAR                                              | V V NAGA VISHNU TEJA | M CHALAPATI RAO<br>I.A.1of 25:<br>R1-Unserved(no such<br>person) as per postal<br>endorsement.<br>RR2,5-Died vide c.t.<br>RR3,4-Notice sent not yet<br>returned.<br>RR1,3-Unserved(r1-<br>addressee left,r3-absent<br>intimation served<br>unclaimed,r4-Served)vide<br>memo filed usr.no.143272 of<br>25. | CHITTOOR      |
| <b><u>ADMISSION (REVENUE)</u></b> |                                                                                                  |                                                                             |                      |                                                                                                                                                                                                                                                                                                           |               |
| 26                                | WP/3247/2018<br>IA 1/2018<br>Direction Petition                                                  | K. RAMESH BABU<br>Vs<br>THE STATE OF AP                                     | N PAVAN KUMAR        | GP FOR REVENUE (AP)<br>P JAGADISH CHANDRA<br>PRASAD                                                                                                                                                                                                                                                       | CHITTOOR      |
| 27                                | WP/5380/2018<br>IA 1/2018<br>Suspension Petition<br>IA 1/2025<br>Leave Petition                  | GIRIJANA SANGHAM<br>Vs<br>STATE OF ANDHRA<br>PRADESH                        | K S MURTHY           | GP FOR REVENUE (AP)<br>GP FOR IRRI AND CAD<br>GP FOR ASSIGNMENT                                                                                                                                                                                                                                           | VISAKHAPATNAM |
| 28                                | WP/5665/2018<br>IA 1/2018<br>Stay Petition<br>IA 1/2022<br>Vacate Stay Petition<br>WP/3894/2018  | M.SAKUNTHALAMMA<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                     | P GANGA RAMI REDDY   | GP FOR REVENUE (AP)                                                                                                                                                                                                                                                                                       | SPS NELLORE   |
| 29                                | WP/3894/2018<br>IA 1/2018<br>Suspension Petition<br>IA 1/2022<br>Vacate Stay Petition            | SMT.A.NAGESWARAMMA<br>Vs<br>STATE OF ANDHRA<br>PRADESH                      | C SUBODH             | GP FOR REVENUE (AP)<br>P GANGA RAMI REDDY                                                                                                                                                                                                                                                                 | SPS NELLORE   |
| 30                                | WP/7428/2018<br>IA 1/2018<br>Direction Petition                                                  | CHERUKURI PEDDA<br>VENKATA SUBBAIAH<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH | P V N KIRAN KUMAR    | GP FOR REVENUE (AP)<br>MUJTAHID HUSSAIN                                                                                                                                                                                                                                                                   | CHITTOOR      |
| 31                                | WP/7665/2018<br>IA 1/2018<br>Injunction Petition                                                 | TIRU<br>VENKATACHALAPATHY<br>NAIDU<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH  | P V RAGHU RAM        | GP FOR REVENUE (AP)<br>GP FOR PANCHAYAT RAJ<br>RURAL DEV                                                                                                                                                                                                                                                  | SPS NELLORE   |
| 32                                | WP/7709/2018<br>IA 1/2018<br>Direction Petition<br>IA 2/2018<br>Direction Petition               | H. RAYAPPA<br>Vs<br>STATE OF AP                                             | T P ACHARYA          | GP FOR ASSIGNMENT<br>(AP)<br>M RAVINDRANATH<br>REDDY(SC FOR APSHC)                                                                                                                                                                                                                                        | ANANTAPUR     |
| 33                                | WP/7874/2018<br>IA 1/2018<br>Direction Petition<br>IA 2/2018<br>Extension Petition               | PALLIPATI RAMANAIAH<br>Vs<br>THE DISTRICT<br>COLLECTOR                      | CHETLURU SREENIVAS   | GP FOR REVENUE (AP)                                                                                                                                                                                                                                                                                       | SPS NELLORE   |
| 34                                | WP/7911/2018<br>IA 1/2018<br>Direction Petition<br>IA 2/2018<br>Vacate Stay Petition             | A. NARAYANA REDDY<br>Vs<br>THE STATE OF AP                                  | A K KISHORE REDDY    | GP FOR PROHIBITION<br>EXCISE (AP)                                                                                                                                                                                                                                                                         | EAST GODAVARI |

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| 35 | WP/8332/2018<br>IA 1/2018<br>Suspension Petition<br>IA 2/2018<br>Vacate Stay Petition                                                                                                   | K. MABU HUSSAIN<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                            | KIRAN TIRUMALASETTI        | GP FOR REVENUE (AP)<br>MD SHARFUDDIN                                                                                                        | KURNOOL       |
| 36 | WP/8803/2018<br>IA 1/2018<br>Direction Petition<br>IA 2/2018<br>Vacate Stay Petition<br>IA 3/2018<br>Vacate Stay Petition                                                               | Y.MRUTUYMJAYA RAO<br>Vs<br>THE STATE OF A.P.                                       | P VINAYAKA SWAMY           | GP FOR HOUSING (AP)<br>GP FOR PANCHAYAT RAJ<br>RURAL DEV (AP)<br>GP FOR PANCHAYAT RAJ<br>RURAL DEV<br>GP FOR REVENUE (AP)<br>GP FOR REVENUE | WEST GODAVARI |
| 37 | WP/11238/2018<br>IA 1/2018<br>Suspension Petition<br>WP/11282/2018                                                                                                                      | GUMPANA VENKATA<br>SRINIVASA RAO<br>Vs<br>STATE OF ANDHRA<br>PRADESH               | P N MURTHY                 | GP FOR REVENUE (AP)<br>B CHINNAPA REDDY                                                                                                     | KRISHNA       |
| 38 | WP/11282/2018<br>IA 1/2018<br>Suspension Petition                                                                                                                                       | GUMPANA VENKATA<br>SRINIVASA RAO<br>Vs<br>PRL.SECY. REVENUE<br>DEPT. STATE OF A.P. | P N MURTHY                 | GP FOR REVENUE (AP)<br>B CHINNAPA REDDY                                                                                                     | KRISHNA       |
| 39 | WP/15978/2018<br>IA 1/2018<br>Direction Petition                                                                                                                                        | MUKKU VENKATA<br>NARAYANAMMA<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH               | VENKATESWARLU GADA         | GP FOR REVENUE (AP)<br>TENEPALLI NIRANJAN                                                                                                   | PRAKASAM      |
| 40 | WP/17111/2018<br>IA 1/2018<br>Suspension Petition<br>IA 2/2018<br>Implead Petition                                                                                                      | S.MERAJ AHMED<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                              | SHAFATH AHMED KHAN         | GP FOR REVENUE (AP)<br>CHALLA SIVASANKAR<br>GP FOR ASSIGNMENT                                                                               | KURNOOL       |
| 41 | WP/17229/2018<br>IA 1/2018<br>Direction Petition                                                                                                                                        | TELUGU @ BESTHA<br>LAKSHMI<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                 | B V APARNA LAKSHMI         | GP FOR REVENUE (AP)<br>BUTTA VIJAYA BHASKER                                                                                                 | KURNOOL       |
| 42 | WP/18276/2018<br>IA 1/2018<br>Direction Petition                                                                                                                                        | REDDY THAVUDU<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                              | ARAVALA RAMA RAO           | GP FOR REVENUE (AP)<br>TADDI NAGESWARA RAO                                                                                                  | SRIKAKULAM    |
| 43 | WP/18447/2018<br>IA 1/2018<br>Direction Petition                                                                                                                                        | SYED KAREEM<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                | V VENKATA MAYUR            | GP FOR REVENUE (AP)                                                                                                                         | KRISHNA       |
| 44 | WP/18503/2018<br>IA 1/2018<br>Direction Petition                                                                                                                                        | PILLI ANANTHAMMA<br>Vs<br>STATE OF ANDHRA<br>PRADESH                               | KODATI RAMYA KRISHNA       | GP FOR REVENUE (AP)<br>GP FOR ASSIGNMENT                                                                                                    | YSR KADAPA    |
| 45 | WP/18655/2018<br>IA 1/2018<br>Direction Petition                                                                                                                                        | SHAIK MEERA BEE<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                            | MUMMANENI SRINIVASA<br>RAO | GP FOR REVENUE (AP)                                                                                                                         | PRAKASAM      |
| 46 | WP/27100/2018<br>IA 1/2018<br>Direction Petition                                                                                                                                        | KOLLURI SARALA DEVI<br>Vs<br>STATE OF ANDHRA<br>PRADESH                            | S N CHIDAMBARA<br>SASTRY   | GP FOR REVENUE (AP)<br>R2 R3 R4 R5 UNSERVED,                                                                                                | KRISHNA       |
| 47 | WP/35476/2018<br>IA 1/2018<br>Direction Petition<br>IA 2/2018<br>Stay Petition<br>IA 1/2024<br>Vacate Stay Petition<br>IA 1/2025<br>Vacate Stay Petition<br>IA 2/2025<br>Leave Petition | DHARMANA DHARMA RAO<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                        | K B RAMANNA DORA           | GP FOR REVENUE (AP)<br>SRINIVAS AMBATI<br>R5 R6 UNSERVED,                                                                                   | SRIKAKULAM    |

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| 48 | WP/1684/2019<br>IA 1/2019<br>Direction Petition                                                                                                           | R SANYASAMMA<br>Vs<br>THE STATE OF AP                                   | KONA N.D.V.RAMANA RAO | GP FOR REVENUE (AP)<br>SIVA RAMA KRISHNA<br>KOLLURU              | VISAKHAPATNAM |
| 49 | WP/10815/2019<br>IA 1/2019<br>Direction Petition                                                                                                          | K. GANESH<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                       | T VIJAY HANUMAN SINGH | GP FOR REVENUE (AP)                                              | VISAKHAPATNAM |
| 50 | WP/15033/2019<br>IA 1/2019<br>Direction Petition<br>IA 1/2022<br>Direction Petition                                                                       | NELLIPUDI SUDHAKAR<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH              | P GANGA RAMI REDDY    | GP FOR REVENUE (AP)<br>O MANOHER REDDY                           | SPS NELLORE   |
| 51 | WP/15453/2019<br>IA 1/2019<br>Dispense with Petition<br>IA 2/2019<br>Stay Petition                                                                        | RODDA RAMANAIAH<br>Vs<br>THE STATE OF AP                                | K SARVA BHOUMA RAO    | GP FOR REVENUE (AP)<br>K MUNI REDDY BALA<br>PRASAD               | CHITTOOR      |
| 52 | WP/16710/2019<br>IA 1/2019<br>Direction Petition<br>IA 2/2019<br>Vacate Stay Petition<br>IA 1/2023<br>Vacate Stay Petition<br>IA 1/2025<br>Leave Petition | A.PURUSHOTHAM NAIDU<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH             | P VIVEK               | GP FOR REVENUE (AP)<br>SIDDARTH C B<br>GP FOR ASSIGNMENT<br>(AP) | CHITTOOR      |
| 53 | WP/21497/2019<br>IA 1/2019<br>Direction Petition<br>IA 1/2021<br>Vacate Stay Petition                                                                     | S.M. ASMATHUNNISA BEE<br>(DIED)<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH | K SRINIVAS            | ADDL ADVOCATE<br>GENERAL (AP)<br>GP FOR REVENUE (AP)             | ANANTAPUR     |
| 54 | WP/21602/2019<br>IA 1/2019<br>Direction Petition                                                                                                          | TALATAM SATYAKUMARI<br>Vs<br>STATE OF ANDHRA<br>PRADESH                 | P RAJKUMAR            | GP FOR REVENUE (AP)                                              | EAST GODAVARI |

#### **ADMISSION (STAMPS AND REGISTRATION)**

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| 55 | WP/12108/2018<br>IA 1/2018<br>Direction Petition                                     | T. BAVAI AH<br>Vs<br>STATE OF A.P. REP. PRL.<br>SECY REV. DEPT                         | MAHADEVA<br>KANTHRIGALA | GP FOR REVENUE (TG)                                          | CHITTOOR      |
| 56 | WP/15060/2018<br>IA 1/2018<br>Direction Petition<br>IA 2/2018<br>Suspension Petition | R.VENUGOPALA RAO<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                               | V V SATISH              | GP FOR REVENUE (AP)<br>CHINTAPALLI SRINIVAS                  | VISAKHAPATNAM |
| 57 | WP/16110/2018<br>IA 1/2018<br>Direction Petition                                     | E SATISH<br>Vs<br>STATE OF AP                                                          | S D GOWD                | GP FOR REVENUE (AP)<br>R2 R3 R4 UNSERVED,                    | ANANTAPUR     |
| 58 | WP/16145/2018<br>IA 1/2018<br>Direction Petition                                     | E.SATISH KUMAR<br>Vs<br>THE STATE OF A.P.                                              | S D GOWD                | GP FOR REGISTRATION<br>AND STAMPS (AP)<br>R2 R3 R4 UNSERVED, | ANANTAPUR     |
| 59 | WP/16192/2018<br>IA 1/2018<br>Direction Petition                                     | E.SATISH KUMAR<br>Vs<br>THE STATE OF A.P.                                              | S D GOWD                | GP FOR REGISTRATION<br>AND STAMPS (AP)                       | ANANTAPUR     |
| 60 | WP/26122/2018<br>IA 1/2018<br>Direction Petition                                     | MD. SULEMAN<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH REP. BY ITS<br>PRINCIPAL SECRETARY | P SRI RAM               | GP FOR REVENUE (AP)                                          | KRISHNA       |
| 61 | WP/36414/2018<br>IA 1/2018<br>Suspension Petition<br>WP/18687/2013                   | CHINTAPALLI PARVATHI<br>Vs<br>STATE OF ANDHRA<br>PRADESH                               | M.V. PRATAP KUMAR       | GP FOR ASSIGNMENT<br>(AP)<br>R3 R4 R5 R6 UNSERVED,           | VISAKHAPATNAM |
| 62 | WP/18687/2013<br>IA 1/2013(WPMP)                                                     | CHINTAPALLI PARVATHI<br>E.G. DIST.                                                     | M.V. PRATAP KUMAR       | GP FOR REVENUE<br>GP FOR REGISTRATION                        | VISAKHAPATNAM |

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|                                      | 22850/2013)<br>Direction Petition<br>IA 1/2024<br>Leave Petition                                                                  | Vs<br>SECY. REV. DEPT. & 6<br>ORS.                                                               | AND STAMPS                       |                                                                                                              |
| 63                                   | WP/44848/2018<br>IA 1/2018<br>Direction Petition                                                                                  | CHEKURI SITU RAMA<br>CHIRANJCEVI RAJU<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                    | K SATYANARAYANA<br>MURTHY        | GP FOR ASSIGNMENT<br>(AP)<br>VISAKHAPATNAM                                                                   |
| <b><u>ADMISSION (REVENUE-LA)</u></b> |                                                                                                                                   |                                                                                                  |                                  |                                                                                                              |
| 64                                   | WP/8796/2018<br>IA 1/2018<br>Direction Petition                                                                                   | MOHD. SHOUKAT ALI<br>Vs<br>UNION IOF INDIA                                                       | P PRABHAKAR RAO                  | S JANARDHAN GOUD (SC<br>FOR CENTRAL GOVT<br>COU)<br>S S VARMA (SC FOR NHAI)<br>GP FOR REVENUE                |
| 65                                   | WP/1610/2019<br>IA 1/2019<br>Direction Petition                                                                                   | G RAMACHANDRA RAJU<br>Vs<br>THE NATIONAL<br>HIGHWAYS AUTHORITY<br>OF INDIA LTD                   | V NITESH                         | S S VARMA<br>GP FOR LAND<br>ACQUISITION<br>CHITTOOR                                                          |
| 66                                   | WP/15047/2019<br>IA 1/2019<br>Direction Petition<br>IA 2/2025<br>Receive Docs Petition                                            | AVULA PENCHALA<br>NARASIMHAM<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                             | CH C KRISHNA REDDY               | ADDL ADVOCATE<br>GENERAL (AP)<br>GP FOR LAND<br>ACQUISITION<br>SPS NELLORE                                   |
| <b><u>INTERLOCUTORY</u></b>          |                                                                                                                                   |                                                                                                  |                                  |                                                                                                              |
| 67                                   | WP/1747/2018<br>IA 1/2018<br>Suspension Petition<br>IA 2/2018<br>Implead Petition<br>IA 3/2018<br>Vacate Stay Petition            | REDDY SRINIVASA RAO<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                      | RAMBABU SAMBANGI<br>B S S PRASAD | GP FOR REVENUE (AP)<br>Sireesha Rani Vallabhaneni<br>Standing Counsel For<br>Municipalities<br>WEST GODAVARI |
| 68                                   | WP/3841/2018<br>IA 1/2018<br>Direction Petition                                                                                   | Y. JAGANADHA RAO<br>Vs<br>STATE OF ANDHRA<br>PRADESH                                             | BALAJI MEDAMALLI                 | GP FOR ASSIGNMENT<br>(AP)<br>RAMA CHANDRA RAO<br>GURRAM<br>VISAKHAPATNAM                                     |
| 69                                   | WP/7069/2018<br>IA 1/2018<br>Suspension Petition                                                                                  | KOYLADA VENKATA<br>LAKSHMANA RAO<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH (REVENUE<br>DEPARTMENT) | R SIVA SAI SWARUP                | GP FOR REVENUE (AP)<br>GP FOR HOME<br>RAMESH BABU<br>PEDAPALLI<br>VISAKHAPATNAM                              |
| 70                                   | WP/7699/2018<br>IA 1/2018<br>Direction Petition                                                                                   | RACHAPROLU<br>SAMPOORNA RAO<br>Vs<br>THE STATE OF AP                                             | CH SRINIVAS                      | GP FOR ASSIGNMENT<br>(AP)<br>V V PRABHAKARA RAO<br>WEST GODAVARI                                             |
| 71                                   | WP/7714/2018<br>IA 1/2018<br>Suspension Petition                                                                                  | TANDRA ANJANEYULU<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                        | RAJA REDDY KONETI                | GP FOR REVENUE (AP)<br>T V JAGGI REDDY<br>GUNTUR                                                             |
| 72                                   | WP/8291/2018<br>IA 1/2018<br>Direction Petition                                                                                   | BAREDDY RAMAKRISHNA<br>REDDY<br>Vs<br>THE STATE OF AP                                            | K RAMESH KUMAR                   | GP FOR REVENUE (AP)<br>GP FOR ASSIGNMENT<br>KURNOOL                                                          |
| 73                                   | WP/8300/2018<br>IA 1/2018<br>Direction Petition                                                                                   | BAREDDY<br>DHARANIDHARA REDDY<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                            | K RAMESH KUMAR                   | GP FOR REVENUE (AP)<br>GP FOR ASSIGNMENT<br>KURNOOL                                                          |
| 74                                   | WP/9192/2018<br>IA 1/2018<br>Suspension Petition<br>IA 2/2018<br>Vacate Stay Petition<br>IA 1/2025<br>Leave Petition<br>IA 2/2025 | PALLI PRABHAKAR<br>REDDY<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                 | YALLABANDI<br>RAMATIRTHA         | GP FOR REVENUE (AP)<br>GP FOR FINANCE<br>PLANNING<br>K K DURGA PRASAD<br>WEST GODAVARI                       |

Implead Petition

|    |                                                                                                                                                                                                                           |                                                                                                                        |                       |                                                                                              |               |
|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------|-----------------------|----------------------------------------------------------------------------------------------|---------------|
| 75 | WP/9247/2018<br>IA 1/2018<br>Direction Petition                                                                                                                                                                           | KAKA BAZARAPPA<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                                                 | PALLA BALU ANIL KUMAR | GP FOR REVENUE (AP)<br>A CHANDRAIHA NAIDU                                                    | KURNOOL       |
| 76 | WP/10207/2018<br>IA 1/2018<br>Suspension Petition<br>IA 2/2018<br>Vacate Stay Petition                                                                                                                                    | BOYA CHANDRASHEKHAR<br>Vs<br>STATE OF A.P                                                                              | SHAFATH AHMED KHAN    | GP FOR REVENUE (AP)<br>PRAKASH BUDDARAPU                                                     | KURNOOL       |
| 77 | WP/11564/2018<br>IA 1/2018<br>Direction Petition                                                                                                                                                                          | PANDI AVULAIHAH @<br>BODDAIAH<br>Vs<br>THE STATE OF AP                                                                 | RAMANA ALLU           | GP FOR REVENUE (AP)<br>G SRINIVASULA REDDY<br>GP FOR ASSIGNMENT                              | PRAKASAM      |
| 78 | WP/12182/2018<br>IA 1/2018<br>Stay Petition                                                                                                                                                                               | VEMULA SAMBASIVA RAO<br>Vs<br>STATE OF ANDHRA<br>PRADESH                                                               | V SUBRAHMANYAM        | GP FOR REVENUE (AP)<br>CH B R P SEKHAR                                                       | KRISHNA       |
| 79 | WP/12840/2018<br>IA 1/2018<br>Stay Petition<br>IA 1/2019<br>Vacate Stay Petition                                                                                                                                          | BAREDDY DHARINIDHARA<br>REDDY<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                                  | G L NARASIMHA RAO     | GP FOR REVENUE (AP)<br>SREEKANTH REDDY<br>AMBATI                                             | KURNOOL       |
| 80 | WP/15421/2018<br>IA 1/2018<br>Suspension Petition                                                                                                                                                                         | SAKINETI NARSINGA<br>RAJU<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                                      | T V S PRABHAKARA RAO  | GP FOR REVENUE (AP)<br>GP FOR REGISTRATION<br>AND STAMPS                                     | EAST GODAVARI |
| 81 | WP/16610/2018                                                                                                                                                                                                             | K. VENKATARAMANAMMA<br>Vs<br>STATE OF AP                                                                               | N ASWARTHA NARAYANA   | GP FOR REVENUE (AP)<br>JADA SRAVAN KUMAR                                                     | ANANTAPUR     |
| 82 | WP/16929/2018<br>IA 1/2018<br>Suspension Petition                                                                                                                                                                         | DERANGULA UTTTAMMA<br>Vs<br>STATE OF ANDHRA<br>PRADESH                                                                 | N RANGA REDDY         | GP FOR REVENUE (AP)                                                                          | ANANTAPUR     |
| 83 | WP/16975/2018<br>IA 1/2018<br>Stay Petition<br>IA 2/2018<br>For Being Mentioned                                                                                                                                           | C. VENKATA NARSI<br>REDDY<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                                      | HARISH KUMAR RASINENI | GP FOR REVENUE (AP)<br>N CHANDRA SEKHAR<br>REDDY                                             | ANANTAPUR     |
| 84 | WP/18587/2018<br>IA 1/2018<br>Direction Petition                                                                                                                                                                          | SMT. JILAKARA<br>NALLAMMA<br>Vs<br>STATE OF AP                                                                         | K SRINIVAS            | GP FOR REVENUE (AP)<br>GP FOR ASSIGNMENT                                                     | ANANTAPUR     |
| 85 | WP/28470/2018<br>IA 1/2018<br>Direction Petition<br>IA 2/2018<br>Direction Petition<br>WP/7390/2011<br>WP/9521/2017<br>WP/10877/2017<br>WP/10888/2017<br>WP/16226/2017<br>WP/26327/2018<br>WP/26471/2018<br>WP/28890/2017 | A. SEETHA DEVI<br>Vs<br>THE STATE OF AP REP<br>BY THE PRINCIPAL<br>SECRETARY REVENUE<br>DEPARTMENT (LA)<br>SECRETARIAT | KRUPACHAND GOGINENI   | GP FOR REVENUE (AP)<br>P VEERRAJU<br>HCJ NOTE                                                | VISAKHAPATNAM |
| 86 | WP/7390/2011<br>IA 1/2018<br>Permission Petition                                                                                                                                                                          | SMT. LEELAVATHI (DIED)<br>PER LRS<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                              | P RAJASEKHAR          | GP FOR LAND<br>ACQUISITION<br>P VEERRAJU                                                     | VISAKHAPATNAM |
| 87 | WP/9521/2017<br>IA 1/2017(WPMP<br>11791/2017)<br>Suspension Petition<br>IA 1/2019                                                                                                                                         | SMT.A.V. PAPAYYA<br>SASTRY& 6<br>Vs<br>SMT.KAVERI LAKSHMI<br>BAI& 10                                                   | KRUPACHAND GOGINENI   | NALLI SUNIL RAO<br>T M K CHAITANYA<br>P VEERRAJU<br>G SRINIVASULU REDDY<br>VENKATA MOHAN RAO | VISAKHAPATNAM |

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|    | Vacate Stay Petition<br>IA 1/2022<br>Permission Petition<br>IA 2/2023<br>Implead Petition<br>IA 1/2024<br>Leave Petition<br>IA 1/2025<br>Permission Petition                                  |                                                                                                              |                     | PATHAKOTA                                                                                                          |               |
| 88 | WP/10877/2017<br>IA 1/2017(WPMP<br>13486/2017)<br>Leave Petition<br>IA 2/2017(WPMP<br>13487/2017)<br>Stay Petition<br>IA 2/2023<br>Implead Petition<br>IA 1/2025<br>Permission Petition       | M KRUTHIK VARMA &<br>ANOT<br>Vs<br>GOVT.OF<br>APPRL.SCYREVENUEGUN<br>TUR DIST& 9                             | SIDDARTH C B        | GP FOR REVENUE (AP)<br>P VEERRAJU<br>VENKATA MOHAN RAO<br>PATHAKOTA                                                | VISAKHAPATNAM |
| 89 | WP/10888/2017<br>IA 1/2017(WPMP<br>13499/2017)<br>Suspension Petition<br>IA 2/2017(WPMP<br>13500/2017)<br>Leave Petition<br>IA 2/2023<br>Implead Petition<br>IA 1/2025<br>Permission Petition | K V REDDY & 3 OTHERS<br>Vs<br>PRL.SECY. REVENUE<br>DEPT. HYD. & 9 OTHERS                                     | SIDDARTH C B        | GP FOR REVENUE (AP)<br>P VEERRAJU<br>VENKATA MOHAN RAO<br>PATHAKOTA                                                | VISAKHAPATNAM |
| 90 | WP/16226/2017<br>IA 1/2017(WPMP<br>19938/2017)<br>Suspension Petition<br>IA 2/2023<br>Implead Petition<br>IA 1/2025<br>Permission Petition                                                    | VISAKHAPATNAM PORT<br>AUTHORITY<br>Vs<br>KAVERI LAKSHMI BAI & 18<br>ORS.                                     | P VEERRAJU          | GP FOR REVENUE (AP)<br>KRUPACHAND GOGINENI<br>G SRINIVASULU REDDY<br>VENKATA MOHAN RAO<br>PATHAKOTA<br>N V SUMANTH | VISAKHAPATNAM |
| 91 | WP/28890/2017<br>IA 1/2017(WPMP<br>35946/2017)<br>Fix an Early Date<br>IA 1/2023<br>Condone Delay Petition<br>IA 2/2023<br>Restoration Petition<br>IA 3/2023<br>Dispense with Petition        | DISTRICT COLLECTOR<br>VISAKHAPATNAM AND 3<br>OTHERS<br>Vs<br>K.LAKSHMI BAI<br>VISAKHAPATNAM AND 15<br>OTHERS | GP FOR REVENUE (AP) | P VEERRAJU<br>KRUPACHAND GOGINENI<br>GP FOR LAND<br>ACQUISITION (AP)<br>CHETLURU SREENIVAS                         | -             |
| 92 | WP/26327/2018<br>IA 1/2018<br>Direction Petition                                                                                                                                              | SRI M KRUTHIK VERMA<br>Vs<br>THE STATE OF AP REP<br>BY THE PRINCIPAL<br>SECRETARY                            | SIDDARTH C B        | GP FOR REVENUE (AP)<br>P VEERRAJU<br>M UMA DEVI (CENTRAL<br>GOVT COUNSEL)                                          | VISAKHAPATNAM |
| 93 | WP/26471/2018<br>IA 1/2018<br>Direction Petition                                                                                                                                              | K VENKATA RAMANA<br>REDDY<br>Vs<br>THE STATE OF AP REP<br>BY THE PRINCIPAL<br>SECRETARY                      | SIDDARTH C B        | GP FOR REVENUE (AP)<br>P VEERRAJU<br>DEPUTY SOLICITOR<br>GENERAL OF INDIA                                          | VISAKHAPATNAM |
| 94 | WP/33222/2018<br>IA 1/2018<br>Suspension Petition<br>IA 1/2021<br>Vacate Stay Petition<br>IA 1/2022<br>Vacate Stay Petition                                                                   | OMMI NIRMALA KUMARI<br>Vs<br>STATE OF ANDHRA<br>PRADESH                                                      | Y SUDHAKAR          | GP FOR REVENUE (AP)<br>P RAMA SHARANA<br>SHARMA<br>R2 R3 R5 R6 R7<br>UNSERVED                                      | VISAKHAPATNAM |
| 95 | WP/40672/2018<br>IA 1/2018<br>Stay Petition<br>IA 1/2024<br>Vacate Stay Petition<br>IA 1/2025<br>Leave Petition<br>IA 2/2025<br>L R Petition                                                  | P. BHASKAR RAO<br>Vs<br>STATE OF ANDHRA<br>PRADESH                                                           | K ARUNA             | GP FOR ASSIGNMENT<br>(AP)<br>VEDULA SRINIVAS                                                                       | VISAKHAPATNAM |

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| 96                 | WP/41341/2018<br>IA 1/2018<br>Stay Petition<br>IA 2/2018<br>Amendment Petition<br>IA 1/2019<br>Vacate Stay Petition                                     | KURUVA BODENNA URAF<br>LAKSHMANNA<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH | LAKSHMIKANTH REDDY<br>DESAI  | GP FOR REVENUE (AP)<br>SODUM ANVESHA<br>R5 R6 UNSERVED,             | KURNOOL     |
| 97                 | WP/43198/2018<br>IA 1/2018<br>Direction Petition                                                                                                        | SAYED MALAN BEE<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                   | V R REDDY KOVVURI            | GP FOR REVENUE (AP)<br>R3 R4 UNSERVED,                              | YSR KADAPA  |
| 98                 | WP/43676/2018<br>IA 1/2018<br>Suspension Petition                                                                                                       | SMT. DASARI<br>HANUMAKKA<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH          | V R REDDY KOVVURI            | GP FOR REVENUE (AP)<br>KORIBILLI SANDEEP                            | ANANTAPUR   |
| 99                 | WP/45174/2018<br>IA 1/2018<br>Direction Petition<br>IA 1/2023<br>Leave Petition                                                                         | M. PAKKIRA REDDY<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                  | S V BHARATHA LAKSHMI         | GP FOR REVENUE (AP)                                                 | ANANTAPUR   |
| 100                | WP/3917/2019<br>IA 1/2019<br>Direction Petition<br>IA 2/2019<br>Suspension Petition<br>IA 1/2021<br>Vacate Stay Petition<br>IA 1/2024<br>Leave Petition | P RANGANNA<br>Vs<br>THE STATE OF AP                                       | N BHARAT BABU                | GP FOR REVENUE (AP)<br>RAJA REDDY KONETI<br>NIMMAGADDA REVATHI      | SPS NELLORE |
| 101                | WP/8555/2019<br>IA 1/2019<br>Condone Delay in Rep<br>IA 2/2019<br>Direction Petition                                                                    | K GOVINDAMMA<br>Vs<br>THE STATE OF AP                                     | B S VENKATA RAMESH           | GP FOR REGISTRATION<br>AND STAMPS (AP)                              | YSR KADAPA  |
| 102                | WP/16639/2019<br>IA 1/2019<br>Direction Petition<br>IA 1/2023<br>Leave Petition                                                                         | M/S.GORANTLA<br>ASSOCIATES<br>Vs<br>STATE OF ANDHRA<br>PRADESH            | VEDULA SRINIVAS              | GP FOR REVENUE (AP)                                                 | KURNOOL     |
| <b>FOR HEARING</b> |                                                                                                                                                         |                                                                           |                              |                                                                     |             |
| 103                | WP/30715/2021<br>IA 1/2021<br>Direction Petition<br>IA 1/2024<br>Leave Petition<br>WP/8709/2019<br>WP/40661/2018                                        | THATITHOTI POLAMMA<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                | K V VIJAYA KUMAR<br>M SUGUNA | GP FOR REVENUE<br>(NOTE CASE)                                       | PRAKASAM    |
| 104                | WP/40661/2018<br>IA 1/2018<br>Direction Petition                                                                                                        | THATI THOTI POLAMMA<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH               | K V VIJAYA KUMAR             | GP FOR ASSIGNMENT<br>(AP)                                           | PRAKASAM    |
| 105                | WP/8709/2019<br>IA 1/2019<br>Dispense with Petition<br>IA 2/2019<br>Direction Petition                                                                  | PEDDINENI VENKATA<br>RANEMMA<br>Vs<br>STATE OF AP                         | V V L N SARMA                | GP FOR REVENUE (AP)<br>K V VIJAYA KUMAR<br>M KALYAN RAO<br>M SUGUNA | PRAKASAM    |

**COURT NO. 19**

**THE HONOURABLE SRI JUSTICE NINALA JAYASURYA  
THE HONOURABLE SRI JUSTICE TUHIN KUMAR GEDELA**

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**To be Heard on Tuesday The 16th day of December 2025(AT 4:15 PM - PROCEEDINGS THROUGH HYBRID  
MODE)**

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**(DAILY LIST)**

| <b>SNO</b>                                  | <b>CASE</b>                                                 | <b>PARTY</b>                                                     | <b>PETITIONER ADV.</b> | <b>RESPONDENT ADV.</b> | <b>DISTRICT</b> |
|---------------------------------------------|-------------------------------------------------------------|------------------------------------------------------------------|------------------------|------------------------|-----------------|
| <b><u>FOR PRONOUNCEMENT OF JUDGMENT</u></b> |                                                             |                                                                  |                        |                        |                 |
| 106                                         | CMA/626/2025<br>(IA/246/2023)<br>IA 1/2025<br>Stay Petition | BIJINAVEMULA<br>THOLISAMMA<br>Vs<br>DUSANI SIVAMMA               | N SRIRAM MURTHY        |                        | KURNOOL         |
| <b><u>FOR PRONOUNCEMENT OF ORDERS</u></b>   |                                                             |                                                                  |                        |                        |                 |
| 107                                         | WP/3291/2020<br>IA 1/2020-Suspension<br>Petition            | THE DEPUTY INSPECTOR<br>GENERAL OF POLICE<br>Vs<br>R ADINARAYANA | GP FOR SERVICES I (AP) | K SUDHAKAR REDDY       | CHITTOOR        |